

HIGH COURT OF JHARKHAND, RANCHI

NOTIFICATION

No. 141/A

Dated 25th July, 2018

In supersession of this Court's earlier Notification No. 124/A dated 03rd July, 2018, the vacancy position in the cadre of Civil Judge (Junior Division) of Jharkhand Judicial Service is notified in the following manner :-

Sl. No.	Description	Vacancy
1	Existing vacancies	03*
2	Future vacancies that may arise within one year due to retirement	NIL
3	Future vacancies that may arise within one year due to promotion, death or otherwise say ten percent (10%) of the number of posts	29 [10 % of total 290 sanctioned posts of Civil Judge (Junior Division)]
Total		32

[*Note: Excluding 75 vacancies already notified vide this Court's Notification No. 138/A dated 03rd May, 2016]

By order,
Sd/- Ambuj Nath
Registrar General

Memo No. 3234 /Apptt.

Dated, Ranchi, the 25th July, 2018

Copy forwarded to C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to put aforesaid vacancies in the official website of the High Court of Jharkhand, Ranchi and the Principal Secretary, Department of Personnel & Administrative Reforms and Rajbhasha/ the Principal Secretary, Department of Law (Judicial), Government of Jharkhand, Ranchi for information.


Registrar General